

**BRIEF RESUME' OF THE BUSINESS TRANSACTED BY THE RAJYA SABHA
DURING ITS TWO HUNDRED AND SECOND SESSION
(5TH JULY TO 26TH AUGUST, 2004)**

SUMMONS

Summons for the Two Hundred and Second Session of the Rajya Sabha was issued to the Members on the 18th June, 2004.

DURATION OF THE SESSION

The Two Hundred and Second Session of the Rajya Sabha commenced on the 5th July, 2004. The House adjourned for three weeks on the 23rd July, 2004 to enable the Department-related Parliamentary Standing Committees to examine and report on the Demands for Grants of various Ministries/Departments and reassembled on the 16th August, 2004. The House was scheduled to terminate on the 3rd September, 2004, but due to continuous interruptions on certain issues, the House was adjourned sine die on the 26th August, 2004. The House sat for 24 days and the actual hours of sittings were 67 hours and 15 minutes (excluding recess intervals). The House was prorogued by the President on the 30th August, 2004.

NATIONAL ANTHEM

On the 5th July, 2004, National Anthem was played.

(Time taken: 01 Minute)

OATH OR AFFIRMATION

The following Members made and subscribed oath/affirmation and took their seats in the House as detailed below:—

Date	Sl. No.	Name of the Member	<u>Time Taken</u>
		RAJASTHAN	
5-7-2004	1.	Shri Jaswant Singh (Leader of the Opposition)	
		ANDHRA PRADESH	
-do-	2.	Shri Raashid Alvi	
-do-	3.	Shri Penumalli Madhu	0-15
-do-	4.	Shri C. Ramachandraiah	
-do-	5.	Shri Jairam Ramesh	
-do-	6.	Shri Girish Sangi	
-do-	7.	Shri Jesudasu Seelam	
		BIHAR	
5-7-2004	8.	Shri Mangani Lal Mandal	
-do-	9.	Shri Vidya Sagar Nishad	
		CHHATTISGARH	
-do-	10.	Shrimati Mohsina Kidwai	
		KARNATAKA	
-do-	11.	Shri Oscar Fernandes	0-15
-do-	12.	Shri B.K. Hariprasad	
-do-	13.	Shri M. Venkaiah Naidu	
-do-	14.	Shri M.A.M. Ramaswamy	
		MADHYA PRADESH	
-do-	15.	Shri Laxminarayan Sharma	
-do-	16.	Shri Narayan Singh	
-do-	17.	Shri Su. Thirunavukkarasar	
		MAHARASHTRA	
5-7-2004	18	Shri Vijay J. Darda	
-do-	19.	Shri Pramod Mahajan	
-do-	20.	Shri Shivraj Vishwanath Patil	

-do-	21.	Shri Sanjay Rajaram Raut	
-do-	22.	Shri Tariq Anwar Shah	
		ORISSA	
-do-	23.	Shri Chhatrapal	0-15
-do-	24.	Shri Pyarimohan Mohapatra	
-do-	25.	Shri Radhakant Nayak	
-do-	26.	Shri Rudra Narayan Pany	
		PUNJAB	
-do-	27.	Shrimati Sukhbans Kaur Bhinder	
-do-	28.	Shri Raj Mohinder Singh	
-do-	29.	Shrimati Ambika Soni	
		RAJASTHAN	
5-7-2004	30.	Shri Santosh Bagrodia	
-do-	31.	Shri Lalit Kishore Chaturvedi	
-do-	32.	Dr. (Shrimati) Najma Heptulla	
-do-	33.	Dr. Gyan Prakash Pilonia	
		TAMIL NADU	
-do-	34.	Shri S. Anbalagan	
-do-	35.	Dr. R. Anbumani	
-do-	36.	Shri T.T.V. Dhinakaran	0-15
-do-	37.	Shri N.R. Govindraj	
-do-	38.	Dr. K. Malaisamy	
-do-	39.	Shri E.M. Sudarsana Natchiappan	
		UTTAR PRADESH	
-do-	40.	Shri Kamal Akhtar	
-do-	41.	Shri Anil Dhirubhai Ambani	
-do-	42.	Shrimati Bachchan Jaya Amitabh	
5-7-2004	43.	Dr. Murli Manohar Joshi	
-do-	44.	Miss Mayawati	
-do-	45.	Shri Satish Chandra Misra	
-do-	46.	Shri Ram Narayan Sahu	
-do-	47.	Shri Arun Shorie	
-do-	48.	Shri Bhagwati Singh	0-01

-do-	49.	Shri Lalit Suri	
		UTTARANCHAL	
-do-	50.	Shri Satish Kumar Sharma	
		NOMINATED	
-do-	51.	Kumari Nirmala Deshpande	
		UTTAR PRADESH	
6-7-2004	52.	Shri Nand Kishore	0-02
		CHHATTISGARH	
7-7-2004	53.	Shri Dilip Singh Judev	
		MADHYA PRADESH	
-do-	54.	Shri Pyarelal Khandelwal	0-05
		MAHARASHTRA	
-do-	55.	Shri Sharad Anantrao Joshi	
		BIHAR	
8-7-2004	56.	Shri R.K. Dhawan	
-do-	57.	Shri Jai Narain Prasad Nishad	
-do-	58.	Shri Motiur Rahman	
-do-	59.	Shri Sharad Yadav	0-08
-do-	60.	Shri Subhash Prasad Yadav	
		JHARKHAND	
-do-	61.	Shri Stiphen Marandi	
-do-	62.	Shri Yashwant Sinha	
		ANDHRA PRADESH	
12-7-2004	63.	Shri V. Hanumantha Rao	0-02
		HARYANA	
16-8-2004	64.	Shri Ajay Singh Chautala	
-do-	65.	Shri Tarlochan Singh	0-05
		NCT OF DELHI	
-do-	66.	Shri Janardan Dwivedi	
-do-	67.	Shri P.M. Sayeed	

			Total :	1-23
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OBITUARY REFERENCES

Obituary References were made in the House during the Session as detailed below: —

SI.No	Date	Person in respect of whom reference was made	<u>Time taken</u> Hrs. Mts.	Remarks
1.	16-8-	Shri S. Channa Reddy (ex-Member)		
2.	2004	Shri M.R. Krishna (ex-Member)	0-13	
	-do-			The Chairman made references and the House observed silence, all Members standing as a mark of respect to the memory of the departed.
		Total:	— — 0-13	

INTRODUCTION OF MINISTER

On the 5th July, 2004, Dr. Manmohan Singh, Prime Minister introduced one Minister to the House.

(Time taken: 01 Minute)

SUSPENSION OF QUESTION HOUR

I. On the 13th July, 2004, Shri Jaswant Singh, Leader of the Opposition sought suspension of Question Hour to discuss the situation arising out of the decision of the Punjab Vidhan Sabha to terminate all Inter-State Water Agreements particularly with Haryana and Rajasthan.

Shri Priyaranjan Dasmunshi, Minister of Water Resources, responded.

II. On the 25th August, 2004, Shri Suresh Pachouri, Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Ministry of Parliamentary Affairs moved a motion under Rule 267 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, seeking Suspension of Question Hour to take up the consideration and return of the Appropriation (Railways) No. 3 Bill, 2004, as passed by Lok Sabha".

The Motion was adopted.

III. On the 26th August, 2004, Shri Suresh Pachouri, Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Ministry of Parliamentary Affairs moved a motion under Rule 267 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, seeking Suspension of Question Hour to take up the consideration and return of the Appropriation (No.3) Bill, 2004, as passed by Lok Sabha".

Some Members spoke on the Motion. Shri Suresh Pachouri responded. Thereafter, the Motion was adopted.

(Total Time taken: 37 Mts.)

QUESTIONS

460 Starred Questions were put down in the List of Questions for oral answers out of which 80 Questions were orally answered and answers to remaining ones were laid on the Table of the House.

(Time taken: 11 Hrs. 42 Mts.)

2537 Unstarred Questions were put down in the List of Questions and written answers in respect thereof were laid on the Table of the House.

STATEMENTS BY MINISTERS CORRECTING ANSWERS TO QUESTIONS

Statements correcting answers to questions as detailed below were laid on the Table during the Session: —

SI No	Date	Subject	Ministry	Name of the Minister	Time taken Hrs.Mts.
1.	9-7-2004	Correcting the reply given in the Rajya Sabha on the 7 th April, 2003 to Unstarred Question 2509 regarding "guidelines for certifying a product as product".	Ministry of Health and Family Welfare	Dr. Anbumani Ramdoss	0-01
2.	23-7-2004	Correcting the reply given in the Rajya Sabha on the 14 th July, 2004 to Unstarred Question 332 regarding "Deportation of illegal Bangladeshi migrants".	Ministry of Home Affairs	Shri Manikrao Gavit	0-01
				Total :	0-02

PAPERS LAID ON THE TABLE

1648 Papers were laid on the Table during the Session. Some of the important papers that were laid are detailed below: —

Sl. No.	Date	Subject
1.	*8-7-2004	Medium-term fiscal policy statement; Fiscal policy strategy statement, and Macro-economic framework statement.
2.	12-7-2004	One Hundred and Eighty-sixth Report of the Law Commission of India on the Proposal to Constitute Environment Courts.
3.	-do-	One Hundred and Eighty-seventh Report of the Law Commission of India on the Mode of Execution of Death Sentence and Incidental Matters.
4.	13-7-2004	Report on Trend and Progress of Housing in India, June-2001.
5.	-do-	Report on Trend and Progress of Housing in India, June-2002.
6.	13-7-2004	C.A.G. Report for the year ended March, 2003 (No.1 of 2004) Union Government- Accounts of the Union Government; Union Government Appropriation Accounts of Civil, Postal Services and Defence Services for the year 2002-03; Union Government: Finance Accounts 2002-03.
7.	-do-	C.A.G. Report for the year ended March, 2003 (No.2 of 2004) Union Government- Transaction Audit Observations
8.	-do-	C.A.G. Report for the year ended March, 2003 (No.3 of 2004) Union Government- Performance Appraisal (National Aids Control Programme).
9.	-do-	C.A.G. Report for the year ended March, 2003 (No.4 of 2004) Union Government (Civil)- Autonomous Bodies.
10.	-do-	C.A.G. Report for the year ended March, 2003 (No.5 of 2004) Union Government- Scientific Departments.
11.	-do-	C.A.G. Report for the year ended March, 2003 (No.6 of 2004) Union Government- (Defence Services) Army and Ordnance Factories.
12.	-do-	C.A.G. Report for the year ended March, 2003 (No. 7 of 2004) Union Government- (Defence Services) Air Force and

Sl. No.	Date	Subject
		Navy.
13.	13-7-2004	C.A.G. Report for the year ended March, 2003 (No. 10 of 2004) Union Government- Indirect Taxes (Customs).
14.	-do-	C.A.G. Report for the year ended March, 2003 (No. 11 of 2004) Union Government- Indirect Taxes (Central excise & Service tax).
15.	-do-	C.A.G. Report for the year ended March, 2003 (No. 12 of 2004) Union Government- Direct Taxes.
16.	-do-	C.A.G. Report for the year ended March, 2003 (No. 13 of 2004) Union Government- Direct Taxes (System appraisals).
17.	-do-	C.A.G. Report for the year ended March, 2003 (No. 14 of 2004) Union Government- Performance Appraisal (Scheme for Empowerment of the Disabled); and
18.	-do-	C.A.G. Report for the year ended March, 2003 (No. 15 of 2004) Union Government- Performance Appraisal (Accelerated Irrigation Benefit Programme).
19.	16-7-2004	C.A.G. Report for the year ended March, 2003 (Nos. 8 and 9 of 2004) Union Government (Railways) and Appropriation Accounts of Railways Parts-I and II including Annexure-G for the year 2002-03.
20.	20-7-2004	Quarterly Statement on the Economy and Budget, January-March, 2004.
21.	26-8-2004	ILO Conventions No. 185, revising the Seafarers' Identity Documents Convention, 1958, adopted by the International Labour Conference at its 91 st Session, held in Geneva on the 19 th June, 2003.
22.	-do-	Statement on Quarterly Review of the trends in receipts and expenditure in relation to the budget during the first quarter (April - June) of the financial year 2004-2005.
		(TotalTime taken: 45 Mts.)

REPORTS/STATEMENTS OF THE COMMITTEES PRESENTED/LAID ON THE TABLE

The following Reports/Statements of various Committees were presented/laid on the Table: —

Date	Report/Statement
13-7-2004	Committee on Papers Laid on the Table 94 th and 95 th Report
20-7-2004	Committee on Rules 9 th and 10 th Report
17-8-2004	Committee on Agriculture 1 st to 4 th Reports
18-8-2004	Committee on Commerce 65 th and 66 th Report
18-8-2004 26-8-2004	Committee on Science and Technology, Environment and Forests 125 th to 127 th Reports 128 th to 131 st Reports
18-8-2004 26-8-2004	Committee on Transport, Tourism and Culture 78 th Report 79 th to 82 nd Reports
18-8-2004 19-8-2004	Committee on Rural Development 1 st and 2 nd Report 3 rd and 4 th Report
18-8-2004	Committee on Social Justice and Empowerment 1 st and 2 nd Report
19-8-2004	Committee on Defence 1 st Report
19-8-2004	Committee on Energy 1 st and 2 nd Report

19-8-2004	Committee on Labour 1 st and 2 nd Report
19-8-2004 24-8-2004	Committee on Railways 1 st Report Action Taken Statement
20-8-2004 26-8-2004	Committee on Human Resource Development 149 th to 151 st Reports 152 nd Report
20-8-2004	Committee on Chemicals and Fertilizers 1 st and 2 nd Report
20-8-2004 25-8-2004	Committee on External Affairs 1 st Report and Action Taken Statement 2 nd Report
20-8-2004	Committee on Finance 1 st to 5 th Reports
20-8-2004	Committee on Petroleum and Natural Gas 1 st Report
23-8-2004	Committee on Home Affairs 109 th and 110 th Report
23-8-2004	Committee on Water Resources 1 st Report
23-8-2004	Committee on Urban Development 1 st and 2 nd Report
24-8-2004	Committee on Information Technology 1 st to 4 th Reports
25-8-2004	Committee on Coal and Steel 1 st to 3 rd Reports

25-8-2004	Committee on Food, Consumer Affairs and Public Distribution 1 st and 2 nd Report
26-8-2004	Committee on Industry 146 th to 153 rd Reports
26-8-2004	Committee on Health and Family Welfare 1 st to 3 rd Reports
26-8-2004	Committee on Personnel, Public Grievances, Law and Justice 1 st and 2 nd Report
26-8-2004	Committee on Subordinate Legislation 152 nd Report

(Total time taken: 23 Mts.)

THE MEMBERS OF RAJYA SABHA (DECLARATION OF ASSETS AND LIABILITIES) RULES, 2004

On the 5th July, 2004, Secretary-General laid on the Table, under sub-section (4) of section 75A of the Representation of People Act, 1951, a copy (in English and Hindi) of the Members of Rajya Sabha (Declaration of Assets and Liabilities) Rules, 2004 made by the Chairman, Rajya Sabha, under sub-section (3) of section 75A of the said Act.

(Time taken: 01 Minute)

ELECTION OF DEPUTY CHAIRMAN

On the 22nd July, 2004, election of Deputy Chairman of the Rajya Sabha was held. In all 12 Motions were moved in favour of Shri K. Rahman Khan.

The first Motion moved by Shri Ghulam Nabi Azad and seconded by Shri Suresh Pachouri for the election of Shri K. Rahman Khan was put to the House and the Motion was adopted.

The Chairman declared that Shri K. Rahman Khan has been chosen as the Deputy Chairman of the Rajya Sabha.

(Time taken: 08 Mts.)

FELICITATIONS TO THE DEPUTY CHAIRMAN

On the 22nd July, 2004, Shri Jaswant Singh, Leader of the Opposition and Dr. Manmohan Singh, Prime Minister and Leader of the House felicitated Shri K. Rahman Khan on his election as Deputy Chairman.

The Chairman associated himself with the felicitations offered to Shri K. Rahman Khan.

Shri K. Rahman Khan thanked the Chairman, the Leader of the Opposition and Prime Minister for the felicitations.

(Time taken: 11 Mts.)

FELICITATIONS TO THE CHAIRMAN

On the 18th August, 2004, Shri Santosh Bagrodia on his behalf and on behalf of the House, offered felicitations to the Chairman, Rajya Sabha for being awarded the prestigious "Anuvrat Award" for the year 2003.

(Time taken: 01 Minute)

FELICITATIONS TO SHRI RAJYAVARDHAN SINGH RATHORE

On the 18th August, 2004, the Chairman, on his behalf and on behalf of the House, offered felicitations to Shri Rajyavardhan Singh Rathore for winning a silver medal in the Double Trap Shooting Competition at the Olympics in Athens on the 17th August, 2004.

(Time Taken : 01 Minutes)

WELCOME TO NEW MEMBERS

On the 5th July, 2004, the Chairman welcomed the new Members.

(Time taken: 02 Mts.)

REFERENCES BY THE CHAIRMAN

1. On the 16th July, 2004, the Chairman made the following reference: —

“The nation is deeply shocked to learn about the tragedy in which several children lost their lives in a fire accident in a private school in Kumbakonam in Thanjavur district in Tamil Nadu this morning. We join the people of Tamil Nadu in their hour of grief and convey our heartfelt condolences to the bereaved families.”

The House observed silence as a mark of respect to the memory of those who lost their lives in this tragedy.

2. On the 16th August, 2004, the Chairman made a reference regarding reported killing of sixteen school children and injury to forty others in the bomb blast in Dhemaji District of Assam on the 15th August, 2004.

The House observed silence as a mark of respect to the memory of those who lost their lives in this tragedy.

(Total time taken: 04 Mts.)

INFORMATION TO THE HOUSE

On the 8th July, 2004, the Chairman informed the House about the letter he had received from Shri M. Venkaiah Naidu and Shri Arun Jaitley regarding dissolution of Arunachal Pradesh Assembly and directed the Government to make a statement in this regard tomorrow.

Shri Ghulam Nabi Azad, Minister of Parliamentary Affairs and Minister of Urban Development responded.

(Time taken: 04 Mts.)

RESIGNATION BY MEMBER

On the 7th July, 2004, the Chairman made the following announcement in the House:—

“I have to inform Members that I have received a letter from Dr. A.R. Kidwai, a Member representing National Capital Territory of Delhi, resigning his seat in the Rajya Sabha. I have accepted his resignation with effect from the 7th July, 2004.”

(Time taken: 01 Minute)

PANEL OF VICE-CHAIRMEN

On the 7th July, 2004, the Chairman announced that the following Members have been nominated to the Panel of Vice-Chairmen :—

1. Shri Santosh Bagrodia
2. Shrimati Sarla Maheshwari
3. Shri Balawant alias Bal Apte
4. Shri Dinesh Trivedi

(Time taken : 01 Minute)

LEAVE OF ABSENCE

1. On the 5th July, 2004, Shri Bimal Jalan (Nominated) was granted leave of absence from the sittings of the House from 5th to 23rd July, 2004 during the current session of the Rajya Sabha.
2. On the 7th July, 2004, Shri Chittabrata Majumdar (West Bengal) was granted leave of absence from all the sittings of the House for the 202nd Session of the Rajya Sabha.
3. On the 12th July, 2004, Shri Keshubhai S. Patel (Gujarat) was granted leave of absence from the sittings of the House from 12th to 23rd July, 2004, of the 202nd Session of the Rajya Sabha.
4. On the 13th July, 2004, Shri V.V Raghavan (Kerala) was granted leave of absence from the sittings of the House for the first part of the 202nd Session of the Rajya Sabha.
5. On the 23rd August, 2004, Shri Ram Jethmalani (Maharashtra) was granted leave of absence from the sittings of the House from 23rd August, 2004 till the end of the current session of the Rajya Sabha.

(Time taken: 05 Mts.)

ANNOUNCEMENT REGARDING THE LEADER OF THE OPPOSITION

On the 5th July, 2004, the Chairman made the following announcement:—

“I have to inform Members that I have accorded recognition to Shri Jaswant Singh, Member and Leader of the Bharatiya Janata Party in the Rajya Sabha, as the Leader of Opposition in the Rajya Sabha with effect from the 5th July, 2004, consequent upon his re-election to the Rajya Sabha on the 5th July, 2004.”

(Time taken: 01 Minute)

MOTION FOR ELECTIONS/APPOINTMENTS OF MEMBERS TO VARIOUS COMMITTEES/BODIES

Sl. No.	Date	Name of the Committee/Body	<u>Time taken</u> <u>Hrs.Mts.</u>
1.	9-07-2004	Coconut Development Board	0-01
2.	12-07-2004	Court of the University of Delhi	
3.	-do-	Court of the Aligarh Muslim University	0-03
4.	-do-	Council of the Indian Institute of Science, Bangalore	
5.	14-07-2004	Committee on Official Language	0-01
6.	19-07-2004	Coffee Board	0-01
7.	22-07-2004	Coir Board	
8.	-do-	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	0-04
9.	-do-	Committee on Public Accounts	
10.	-do-	Committee on Public Undertakings	
11.	23-07-2004	Central Advisory Board of Education	
12.	-do-	Rajghat Samadhi Committee	
13.	-do-	Joint Committee on Offices of Profit	0-04
14.	-do-	Central Advisory Committee constituted under the Building and other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996	
15.	20-08-2004	National Oilseeds and Vegetable Oils Development Board	
16.	-do-	Central Supervisory Board	0-03
17.	-do-	Animal Welfare Board of India	
18.	-do-	All India Institute of Medical Sciences	
19.	23-08-2004	Court of the Aligarh Muslim University	0-02
20.	-do-	Spices Board	
		Total:	0-19

MOTIONS REGARDING THE NINTH AND TENTH REPORT OF THE COMMITTEE ON RULES

On the 20th July, 2004, Shri Fali S. Nariman moved the following Motions:—

- I. (1) "That the Ninth Report of the Committee on Rules, presented to the Rajya Sabha on 20th July, 2004, be taken into consideration."
- (2) "That this House agrees with the recommendations contained in the Ninth Report of the Committee on Rules presented to the Rajya Sabha on the 20th July, 2004."

The motion that the House agrees with the recommendations contained in the Ninth Report of the Committee on Rules presented to Rajya Sabha on the 20th July, 2004 was adopted.

- II. (1) "That the Tenth Report of the Committee on Rules, presented to the Rajya Sabha on 20th July, 2004, be taken into consideration."
- (2) "That this House agrees with the recommendations contained in the Tenth Report of the Committee on Rules presented to the Rajya Sabha on the 20th July, 2004."

The motion that the House agrees with the recommendations contained in the Tenth Report of the Committee on Rules presented to Rajya Sabha on the 20th July, 2004 was adopted.

(Total Time Taken: 03 Mts.)

MATTERS RAISED WITH PERMISSION

1. On the 12th July, 2004, Shri Ravi Shankar Prasad raised a matter regarding flood situation in Bihar.

2. On the 14th July, 2004, Shri Arun Jaitley raised a matter regarding alleged arrest warrant issued against a Union Minister, as reported in some newspapers.

Shri Shivraj Vishwanath Patil, Minister of Home Affairs responded.

3. On the 14th July, 2004, Shri Ravula Chandra Sekar Reddy raised a matter regarding reported leakage of kerosene from Kerosene Storage Tanker in a HPCL Oil Terminal in Krishna District in Andhra Pradesh on the 13th July, 2004.

4. On the 16th July, 2004, Dr. Murli Manohar Joshi raised a matter regarding Sabarmati Express fire incident at Godhra in Gujarat as referred to in the reply on the General discussion on Budget (Railways), 2004-2005 by Shri Lalu Prasad, Minister of Railways.

5. On the 19th July, 2004, Shri Jaswant Singh, Leader of the Opposition raised a matter regarding progress made in resolving the dispute of sharing of water of Ravi and Beas rivers, following passage of the Punjab Termination of Agreement Bill, 2004 by the Government of Punjab.

Shri Hansraj Bhardwaj, Minister of Law and Justice, responded.

6. On the 18th August, 2004, Shri Sanjay Nirupam raised a matter regarding 'Swatantra Jyoti Smarak' at Cellular Jail, Port Blair.

Shri Ghulam Nabi Azad, Minister of Parliamentary Affairs and Minister of Urban Development responded.

7. On the 19th August, 2004, Shri Ravula Chandra Sekar Reddy raised a matter regarding alleged killing of Telugu Desam Party workers in Andhra Pradesh.

(Total Time taken: 55 Mts.)

* Laid along with the General Budget 2004-2005. For further details, please see at serial no. 2 under the heading "Budgets—Laid on the Table"

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

Calling Attention Notices on the following subjects were admitted and the Statements in respect thereof were made in the House: —

Sl. No	Date	Name of the Member	Subject	Minister-in-Charge	<u>Time taken</u> Hrs.Mts.
1.	9-7-2004	Shri Sanjay Raut	Death of children recently due to malnutrition and starvation in Maharashtra.	Shrimati Kanti Singh	1-05
2.	14-7-2004	Shri S.S. Ahluwalia	Incidents of suicide by farmers in various parts of the country and remedial measures taken by Government with regard thereto.	Shri Priyaranjan Dasmunshi	2-41
3.	18-8-2004	Shri Dipankar Mukherjee	Reported irregularities in disinvestment of Centaur Hotel, Mumbai and violation of shareholders agreement in post disinvestment period.	Shri P. Chidambaram	2-11
				Total:	<hr/> 5-57 <hr/>

MESSAGES FROM THE LOK SABHA/ GOVERNMENT BILLS—LAID ON THE TABLE

Secretary-General reported to the Rajya Sabha 11 messages received from the Lok Sabha and laid on the Table 6 Government Bills, as passed by the Lok Sabha, during the Session.

(Time taken: 8 Mts.)

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

2 Meetings of the Business Advisory Committee were held during the Session to allot time for Government Legislative and other Business. Recommendations of all the meetings were reported to the House on the dates mentioned below: —

<u>Sl.No.</u>	<u>Date</u>	<u>Time taken</u>
		Hrs.Mts.
1.	07-07-2004	0-02
2.	18-08-2004	0-01
		<hr/>
	Total:	0-03

STATEMENTS REGARDING GOVERNMENT BUSINESS

3 Statements regarding Government Business were made in the House on the following dates during the Session: —

Sl.No.	Date	Time taken Hrs. Mts.
1.	09-07-2004	0-02
2.	16-07-2004	0-01
3.	20-08-2004	0-02
Total:		0-05

BUDGETS — LAID ON THE TABLE

Sl.No	Date	Particulars	Minister who laid on the Table	Time taken Hrs.Mts.
1.	6-7-2004	The Budget (Railways), 2004-05	Shri Lalu Prasad	0-01
2.	*8-7-2004	The Budget (General), 2004-05	Shri P. Chidambaram	0-01
			Total:	0-02

* Also laid Policy statements along with the Budget. For further details, please see serial no. 1 under the heading "Papers Laid on the Table".

BUDGETS — GENERAL DISCUSSIONS

Sl. No	Date of discussion	Budget Discussed	No. of Speakers	Minister who replied	Time taken Hrs.Mts.
1.	7-7-2004 12-7-2004 13-7-2004 14-7-2004	The Budget (Railways), 2004-05	48	Shri Lalu Prasad	11-46
2.	19-07-2004 20-07-2004	*The Budget (General), 2004-05	25		9-35
				Total:	21-21

* The discussion remained inconclusive and the Finance Minister could not reply to the debate.

GOVERNMENT LEGISLATIVE BUSINESS

Sl.No	Title of the Bill	Date of Introduction /laying on the Table as passed by Lok Sabha	Date of discussion in the Rajya Sabha	Minister-in-charge	No of Speakers	Time taken Hrs.. Mts.	Remarks
1.	The Appropriation (Railways) Vote on Account No. 2 Bill, 2004.	14-7-2004	19-7-2004	Shri R. Velu	—	0-03	Returned
2.	The Appropriation (Vote on Account) No.2 Bill, 2004.	22-7-2004	22-7-2004	Shri P. Chidambaram	—	0-05	Discussed together and the Bills were returned.
3.	The Appropriation (No.2) Bill, 2004.						
4.	The Appropriation (Railways) No. 3 Bill, 2004.	24-8-2004	25-8-2004	Shri R. Velu	—	0-03	Returned
5.	The Appropriation (No. 3) Bill, 2004.	25-08-2004	26-08-2004	Shri S.S. Palanimanickam	—	0-03	Returned
6.	The Finance (No. 2) Bill, 2004.	26-08-2004	-do-	Shri P. Chidambaram	—	0-03	Returned
					Total:	— — 0-17	

GOVERNMENT RESOLUTION

S No	Date	Subject	Name of the Mover	No. of Speakers	<u>Time taken</u> Hrs. Mts.	Remarks
	16-07-2004	"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to the nomination by the Chairman of six Members from the Rajya Sabha to the Parliamentary Committee to review the Rate of Dividend which is at present payable by the Indian Railways to the General Revenues as well as other ancillary matters in connection with Railway Finance vis-a-vis General Finance and to make recommendations thereon."	Shri R. Velu	—	0-01	Adopted.
				Total :	— 0-01 —	

SHORT DURATION DISCUSSIONS (Discussions under Rule 176)

Sl. No	Date	Name of the Member who raised the discussion	Subject	No. of Speakers	Minister who replied	Time taken Hrs.Mts.
1.	16-08-2004	Prof. Ram Deo Bhandary	Flood situation in some parts of the country.	18	*—	3-14
2.	18-08-2004	Dr. Murli Manohar Joshi	Situation arising due to changes in the school textbooks by the Central Government.	13	*—	2-57
					Total:	— 6-11 —

* — The discussion was concluded. The Minister, however, could not reply to the debate.

SPECIAL MENTIONS


The following matters of Public Importance were raised/laid on the Table with the permission of the Chair during the Session: —


Sl.No.	Date	Name of the Member	Subject	Time taken Hrs.Mts.
1.	07-07-2004	Dr. T. Subbarami Reddy	Need to provide special financial package for Andhra Pradesh.	0-02
2.	-do-	Shri Karnendu Bhattacharjee	Need to start construction work of Silchar by-pass road.	0-02
3.	-do-	Prof. M.M. Agarwal	Need for reducing the burden of School Bags on children and to provide basic facilities to them.	0-02
4.	-do-	Shrimati N.P. Durga	Need to formulate Handloom, Textile and Apparel policy.	0-02
5.	-do-	Prof. Saif-ud-Din Soz	Demand for providing better security to senior citizens.	0-02
6.	-do-	Shri K. Rama Mohana Rao	Need for intervention of the Union Government to stop suicide by farmers in Andhra Pradesh.	0-02
7.	-do-	Shrimati Prema Cariappa	Divorce on fake certificates of mental illness to women and demand for stringent action against the culprits.	0-02
8.	07-07-2004	Shri Kalraj Mishra	Adverse impact of VAT on Medium and Small Scale Industries.	0-02
9.	-do-	Shri Ravula Chandra Sekar Reddy	Demand for status quo in admission procedure in the Birla Institute of Technology at Pilani and Goa.	0-01
10.	-do-	Shri Shahid Siddiqui	Demand for providing rail concession to the students of Madarsas in the country.	0-01
11.	-do-	Shri E.M. Sudarsana Natchiappan	Demand to solve the problems being faced by fishermen of Tamil Nadu.	0-01
12.	12-07-	Shri Manoj	Concern over the problems	0-02

Sl.No.	Date	Name of the Member	Subject	Time taken Hrs.Mts.
	2004	Bhattacharya	of jute growers in the country.	
13.	-do-	Shrimati Prema Cariappa	Regarding need for sincere efforts to stop female foeticide in the country.	0-03
14.	-do-	Shri Anand Sharma	Shocking death of children at Safdarjung Hospital.	0-03
15.	-do-	Shri R. Kamaraj	Demand for release of Cauvery River water to Tamil Nadu.	0-04
16.	-do-	Shri Santosh Bagrodia	Demand to follow the guidelines of Jute Commissioner for purchase of Jute Bags by the States.	0-02
17.	12-07-2004	Shrimati Sarla Maheshwari	Demand for celebration of 125 th birth anniversary of Munshi Premchand. Shri S. Jaipal Reddy, Minister of Information and Broadcasting and Minister of Culture, responded.	0-03
18.	-do-	Shri Matilal Sarkar	Need for steady supply of essential commodities to Tripura.	0-02
19.	-do-	Shri Lalit Kishore Chaturvedi	Demand to tackle the problems of irrigation and drinking water in Rajasthan.	0-04
20.	-do-	Shri Ram Nath Kovind	Concern over the inhuman behaviour with the dalit prisoners in Punjab.	0-02
21.	-do-	Shri Harish Rawat	Demand for special economic package for Uttaranchal.	0-02
22.	-do-	Shrimati Jamana Devi Barupal	Demand for expansion of the Railway workshop at Bikaner.	0-03
23.	14-07-2004	Shri Sanjay Nirupam	Concern over the attacks by Leopards in Mumbai.	0-02
24.	-do-	Shri M.P. Abdussamad Samadani	Need to withdraw the move to tax NRI deposits.	0-02
25.	-do-	Dr.T. Subbarami	Demand for changes in crop	0-02


Sl.No.	Date	Name of the Member	Subject	<u>Time taken</u> Hrs.Mts.
		Reddy	insurance scheme.	
26.	14-07-2004	Shri Motilal Vora	Need to address the problems of employees of the Fertilizer Corporation of India, Gorakhpur (U.P.).	0-02
27.	-do-	Ms. Pramila Bohidar	Need to upgrade some air fields in Orissa to boost commerce, industry and economy of the State.	0-02
28.	-do-	Shri Ravula Chandra Sekar Reddy	Need to release water from Almatti Dam in Krishna River to Andhra Pradesh.	0-01
29.	-do-	Shrimati N.P. Durga	Need to ban illegal testing of letrozole on women in the country.	0-01
30.	-do-	Shri Lalitbhai Mehta	Need to take action over the interference of Pakistan in some parts of Gujarat like Junagadh, etc.	0-03
31.	-do-	Shri Prasanta Chatterjee	Request to the Union Government for coordinated effort in advance to deal with the likely problem of flood in West Bengal.	0-01
32.	-do-	Shrimati Chandra Kala Pandey	Demand to ban clinical trials by Multi National Pharmaceutical Companies on poor of the country.	0-02
33.	-do-	Shrimati Vanga Geetha	Need to include the State of Andhra Pradesh in National Drainage Technology Programme.	0-02
34.	-do-	Shri V. Narayanasamy	Need to have strict population control.	0-04
35.	14-07-2004	Shri T.S. Bajwa	Need to pay early compensation to farmers of border areas of Jammu whose lands are under mines.	0-01
36.	-do-	Dr. Narayan Singh Manaklao	Concern over the decreasing prices of onion and garlic in Rajasthan.	0-02
37.	-do-	Shri K. Chandran	Inadequate credit outflow by	0-02


Sl.No.	Date	Name of the Member	Subject	Time taken Hrs.Mts.
		Pillai	the commercial banks in Kerala.	
38.	-do-	Shrimati Kum Kum Rai	Need to strengthen the Public Distribution System in the country.	0-02
39.	-do-	Shri T.T.V. Dhinakaran	Need to legislate to protect the lower riparian states.	0-02
40.	-do-	Shri Balbir K. Punj	Lynching of Dalit activist in West Bengal.	0-03
41.	-do-	Prof. R.B.S. Varma	Concern over the difficulties faced by the Hindi medium students in entrance examinations conducted in English medium only by the University of Delhi.	0-02
42.	-do-	Shri Dinesh Trivedi	Concern over starvation deaths in Amlasol (Belpahari), West Bengal.	0-04
43.	14-07-2004	Shri Abu Asim Azmi	Demand to ban publication of false news in the name of Intelligence Bureau.	0-02
44.	-do-	Shri C. Perumal	Need for early completion of Doordarshan transmitter and enhancement of Radio Station at Dharampuri in Tamil Nadu.	0-02
45.	-do-	Shri Rama Muni Reddy Sirigireddy	Regarding need to exempt Customs Duty on raw material imported for manufacture of micro irrigation system in Andhra Pradesh.	0-02
46.	16-07-2004	Dr. Prabha Thakur	Request for establishment of Central Water Resources Commission in the country.	0-02
47.	-do-	Shri Janardhana Poojary	Request for central assistance to tackle acute drought situation in Karnataka.	0-02
48.	-do-	Shri P.G. Narayanan	Demand for duty exemption for technology required for new water efficient crops	0-02


Sl.No.	Date	Name of the Member	Subject	Time taken Hrs.Mts.
			programme in Tamil Nadu.	
49.	-do-	Dr. (Shrimati) Najma A. Heptulla	Demand for ban on import of Marble and Dolomite.	0-02
50.	-do-	Shri Sudarshan Akarapu	Demand for early completion of Hyderabad-Vijayawada four lane express Highway on NH-9.	0-02
51.	16-07- 2004	Shri Urkhao Gwra Brahma	Concern over flood situation in Assam.	0-03
52.	-do-	Shri S.P.M. Syed Khan	Demand for double track rail system between Madurai and Chennai.	0-02
53.	-do-	Shri Pyarelal Khandelwal	Demand to identify fake Universities in the country.	0-02
54.	-do-	Maulana Obaidullah Khan Azmi	Difficulties being faced in getting degrees authenticated by the Ministry of Human Resource Development for going abroad.	0-02
55.	-do-	Dr. Alladi P. Rajkumar	Need to ban T.V. serials and films showing Indo-Pak relation in unfriendly manner.	0-02
56.	-do-	Shrimati Sarla Maheshwari	Ban on publication of articles of some renowned writers in the publications of a publishing House.	0-02
#57.	22-07- 2004	Shrimati N.P. Durga	 Request to implement recommendations of the Task Force on Micro Irrigation.	
58.	-do-	Shrimati Jamana Devi Barupal	Demand for more autonomy and stability to the representatives of Panchayati Raj Institutions.	0-01

Sl.No.	Date	Name of the Member	Subject	Time taken Hrs.Mts.
59.	22-07-2004	Shri Prasanta Chatterjee	 <p>Demand for free medical facilities and arranging clean water for the Below Poverty Line families.</p>	
60.	-do-	Shri T.T.V. Dhinakaran	Need to safeguards the federal structure of our Constitution.	
61.	-do-	Shri B.K. Hariprasad	Request for rehabilitation of the migrant labour from Karnataka in Goa.	
62.	-do-	Shrimati Vanga Geetha	Demand for controlling violence, sex and nudity in T.V. programmes.	
63.	-do-	Shri E.M. Sudarsana Natchiappan	Request to rename the Mid-day Meal Scheme as Shri K. Kamaraj Centenary Cooked Food Programme.	0-01
64.	-do-	Shrimati Prema Cariappa	Need to introduce new incentives to voluntary blood donors to remove shortage of blood in the country.	
65.	-do-	Shri Motilal Vora	Need to solve the problems of senior citizens in air-travels.	


Sl.No.	Date	Name of the Member	Subject	Time taken Hrs.Mts.
66.	-do-	Dr. Prabha Thakur	Demand for establishment of Headquarters of North-West Railway Zone in Ajmer, Rajasthan.	
67.	-do-	Shri Abu Asim Azmi	Concern over absconding of a RAW officer to USA.	
68.	22-07-2004	Shri R.S. Gavai	<div style="border: 1px solid black; height: 300px; width: 100%; position: relative;"> <div style="position: absolute; top: 5px; right: 5px; width: 15px; height: 15px; border: 1px solid black; text-align: center; line-height: 15px;">x</div> </div> <p>Non-availability of reservation in jobs for STs in Delhi.</p>	
69.	-do-	Shri Shahid Siddiqui	Need for proper management of Mid- day Meal Scheme in the country.	
70.	-do-	Shri Kalraj Mishra	Problems in setting up Brick Klins in Eastern U.P.	
71.	-do-	Shrimati Savita Sharda	Request to accede to the proposal of the Gujarat Government for reservation to STs.	
72.	-do-	Shri Harish Rawat	Concern over the dangers posed by pine trees in the Middle Himalayan region.	0-01
73.	-do-	Shri Dara Singh Chauhan	Demand for special package for weavers of Mau in U.P. who are on the verge of starvation.	



Sl.No.	Date	Name of the Member	Subject	Time taken Hrs.Mts.
74.	-do-	Shri Lalit Kishore Chaturvedi	Demand for funds from Pradhan Mantri Gram Sadak Yojana for Rajasthan.	
75.	-do-	Shri Rama Muni Reddy Sirigireddy	Need to support Credit Cooperatives in Andhra Pradesh.	
76.	-do-	Shri Santosh Bagrodia	Request for not introducing any kind of mandatory stipulation for sale of tea by the producers.	
77.	22-07-2004	Shri R. Kamaraj	 Demand to mitigate problems of Indian workers in Singapore.	
78.	-do-	Shri S.P.M. Syed Khan	Concern over the miserable condition of Indian workers in the Gulf countries.	
79.	-do-	Shri P.G. Narayanan	Request to set up LNG Terminal in Ennore and Tuticorin.	
80.	-do-	Dr. Alladi P. Rajkumar	Demand to declare river water as national assets.	
81.	-do-	Shri C. Perumal	Demand for early completion of Jolarpet-Hosur and	0-02


Sl.No.	Date	Name of the Member	Subject	Time taken Hrs.Mts.
			Pondicherry-Bangalore railway lines.	
82.	-do-	Shri Thanga Tamil Selvan	Request for revival of Dindigul-Sabarimalai rail line.	
83.	-do-	Shrimati Kum Kum Rai	Concern over the advertisements of tobacco products in various T.V. channels.	
84.	-do-	Shri S. Anbalagan	Request for timely completion of Railway projects in Tamil Nadu.	
85.	-do-	Maulana Obaidullah Khan Azmi	Demand for ban of obscene literature in the print media.	
86.	-do-	Shri Matilal Sarkar	Request for completion of Indo-Bangla border fencing.	
87.	22-07-2004	Shri Harendra Singh Malik	 Plight of sugarcane growers in Uttar Pradesh and other parts of the Country.	0-01
88.	-do-	Shri K. Chandran Pillai	Demand for adequate relief to fishing sector.	
89.	23-07-2004	Shri K. Rama Mohana Rao	Urgent need to enact legislation to protect whistle blowers in the country.	0-02
90.	16-08-2004	Dr. T. Subbarami Reddy	Demand for raising funds for Irrigation Programmes in Andhra Pradesh.	0-02
91.	-do-	Shri Harish Rawat	Need for economic package for rehabilitation of Tehri oustees in Uttaranchal.	0-02
92.	17-08-2004	Shri M.A.M. Ramaswamy	Concern over the starvation deaths in some parts of the country.	0-02
93.	-do-	Shri N.K. Premachandran	Need to sanction special package for drought relief in Kerala.	0-02
94.	-do-	Shri Shahid Siddiqui	Need to stop the misuse of police and security personnel.	0-02

Sl.No.	Date	Name of the Member	Subject	Time taken Hrs.Mts.
95.	-do-	Ms. Pramila Bohidar	Plight of weavers in Orissa.	0-02
96.	17-08-2004	Dr. Prabha Thakur	Demand to solve the problems faced by the school children during the celebration of National festivals.	0-02
97.	-do-	Shrimati Mohsina Kidwai	Serving of intoxicated and sub-standard mid-day meals in Chhattisgarh.	0-02
98.	-do-	Shri Tariq Anwar	Need to keep the expressways free from obstacles.	0-02
99.	-do-	Shri Kripal Parmar	Need to ban import of chemical named Gambier.	0-01
100.	-do-	Shri Rajeev Shukla	Need to close the loss making railway routes.	0-02
*101.	25-08-2004	Shri Abu Asim Azmi	 Concern over blatant abuse of Human Rights in Mumbai.	
102.	-do-	Shri Prasanta Chatterjee	Demand to link Kolkata Metro with Netaji Subhash Chandra Bose Airport.	
103.	-do-	Shrimati N.P. Durga	Request to issue direction to MARK-FED, A.P. for purchasing chillies from Andhra Pradesh farmers.	0-01
104.	-do-	Shri Pyarelal Khandelwal	Concern over illegal Bangladeshi migrants in the country.	

Sl.No.	Date	Name of the Member	Subject	Time taken Hrs.Mts.
105.	25-08-2004	Shrimati Chandra Kala Pandey	Discrimination against women by Life Insurance Corporation of India.	
106.	-do-	Shri A. Vijayaraghavan	Demand to review the disinvestment of the Kovalam Ashok Beach Resort in Kerala.	
107.	-do-	Shri Motilal Vora	Demand to appoint TA trainees in Bhilai Steel Plant on compassionate grounds.	
108.	-do-	Shri Su. Thirunavukkarasar	Need to save agro-based industries in Tamil Nadu.	
109.	-do-	Shri Suresh Bhardwaj	Demand for mandatory use of fruit juice content in soft drinks.	0-01
110.	-do-	Shri Moolchand Meena	Demand for restoration of reservation for STs in employment in Delhi.	
111.	-do-	Shrimati Jamana Devi Barupal	Need to protect consumer rights in the country.	
112.	-do-	Shri Balbir K. Punj	Concern over the rising inflation.	
113.	-do-	Shri C. Ramachandraiah	Need to take immediate steps to save Indian shrimp	

Sl.No.	Date	Name of the Member	Subject	Time taken Hrs.Mts.
			industry from anti-dumping duty imposed by USA.	
114.	25-08-2004	Shri N.K. Premachandran		
			Need to liberalise education loan by banks in Kerala.	
115.	-do-	Dr. T. Subbarami Reddy	Request to permit Cable TV Operators to receive KU Band signals for televising educational programme in Andhra Pradesh.	
116.	-do-	Shri Matilal Sarkar	Demand for setting up of an Agriculture College in Tripura.	
117.	-do-	Shri Kripal Parmar	Demand to ban massage parlours in Metro cities of the country.	
118.	-do-	Ms. Pramila Bohidar	Demand for restoration of Fisheries Research Institute at Chiplima and Central Cattle Breeding Farm at Goshala in Orissa.	0-01
119.	-do-	Shri T.S. Bajwa	Insufficient Telephone facilities in Jammu and Kashmir.	

Sl.No.	Date	Name of the Member	Subject	Time taken Hrs.Mts.
120.	-do-	Shrimati Kum Kum Rai	Concern over the problems of Indian milk producers.	
121.	-do-	Shri Shahid Siddiqui	Need to review the reservation policy.	
122.	25-08-2004	Shrimati Mohsina Kidwai	 Concern over the handloom weavers in deep distress.	
123.	-do-	Shri C. Perumal	Request for financial assistance to Tamil Nadu for drought relief work.	
124.	-do-	Shri T.T.V. Dhinakaran	Need to provide reservation to OBCs in central educational institutions.	
125.	-do-	Shri Vijay J. Darda	Concern over the increasing inflation and suggested control mechanism.	
126.	26-08-2004	Prof. M. M. Agarwal	 Need to prevent the spread of Japanese encephalitis virus in the country.	
127.	-do-	Shri E.M. Sudarsana Natchiappan	Demand for a revival package for Madras Fertilizers Ltd, Chennai.	
128.	-do-	Shri Vijay Singh Yadav	Demand to grant B.H.U. I.T. the status of I.I.T.	0-01
129.	-do-	Shri Tariq Anwar	Concern over the death of	


SI.No.	Date	Name of the Member	Subject	Time taken Hrs.Mts.
130.	-do-	Shri R.S. Gavai	children due to hunger and malnutrition in the country. Concern over the influx of foreign nationals in Andaman and Nicobar islands.	
131.	26-08-2004	Shri Datta Meghe	 Adverse impact of monetary and credit policy imposed on cooperative banks by the Reserve Bank of India.	0-01
132.	-do-	Dr. Prabha Thakur	Demand to curb supply of spurious motor lubricants in the market.	
Total:				2-34

Special Mentions from SI. No. 57 to 89 were laid on the Table of the House.

* Special Mentions from SI. No. 101 to 132 were laid on the Table of the House.

STATEMENTS BY MINISTERS

The following Statements by Prime Minister/ Ministers were made/laid during the Session: —

Sl. No.	Date	Subject matter of the Statement	Name of the Minister	Time taken Hrs.Mts.
1.	06-07-2004	Reconstitution of the Central Advisory Board of Education (CABE).	Shri Md. Ali Ashraf Fatmi	0-01
2.	09-07-2004	Dissolution of Assembly of Arunachal Pradesh.	Shri Shivraj Vishwanath Patil	0-28
3.	13-07-2004	Latest developments pertaining to the sharing of water arising out of the decision of the Punjab Vidhan Sabha.	Dr. Manmohan Singh, Prime Minister	0-04
4.	16-07-2004	Criminal case against Shri Shibu Soren, M.P.	Shri Shivraj Vishwanath Patil	0-33
5.	19-07-2004	Fire accident in Tamil Nadu.	Shri S. Regupathy	0-45
6.	16-08-2004	Framework Agreement adopted by the WTO.	Shri Kamal Nath	0-11
7.	17-08-2004	Law and order situation in Manipur.	 Shri Shivraj Vishwanath Patil	2-06
8.	-do-	Incident of bomb blast in Dhemaji District of Assam.	-do-	
			Total:	4-08

VALEDICTORY REMARKS

On the 26th August, 2004, the Chairman and the Prime Minister (Leader of the House) made valedictory remarks on the conclusion of the Session.

(Time taken: 13 Mts)

NATIONAL SONG

On the 26th August, 2004, National Song (Vande Mataram) was played.

(Time taken: 01 Minute)

PRIVATE MEMBERS' BUSINESS

I ³/₄Private Members Bills

Sl.No	Date	Title of the Bill	Member-in-Charge	Minister who participated	No. of Speakers	Time taken Hrs. Mts.	Remarks
1.	09-07-2004	The Entertainment Industry (Protection and Development) Bill, 2003	Shri R. Sarath Kumar	—	—	0-01	Introduced
2.	-do-	The Employment Opportunity and Unemployment Allowance for the Youth Bill, 2003	-do-	—	—	0-01	-do-
3.	-do-	The Farmers (Old Age Allowance, Removal of Indebtedness and Miscellaneous Provisions) Bill, 2004	Shrimati Prema Cariappa	—	—	0-01	-do-
4.	09-07-2004	The Constitution (Amendment) Bill, 2004 (Amendment of articles 124, 130 and 216)	Shrimati Prema Cariappa	—	—	0-01	Introduced
5.	-do-	The Compulsory Maintenance of Aged Parents, Wife and Dependent Children by Citizens Bill, 2004	-do-	—	—	0-01	-do-

6.	-do-	The Schools (Uniform System and Syllabus) Bill, 2004	Shrimati Kum Kum Rai	—	—	0-01	-do-
7.	-do-	The Constitution (Amendment) Bill, 2004 (Amendment of Preamble)	Shri Vidya Nivas Misra	—	—	0-13	Leave to introduce the Bill not granted.
8.	-do-	The Property Rights of Women and Girls Bill, 2002	Shrimati Kum Kum Rai	—	7	1-34	The discussion was not concluded.
					Total :	— — 1-53 —	

II — Private Member's Resolutions

Sl.No	Date	Name of the Member	Subject	Minister who participated	No. of Speakers	<u>Time taken</u> Hrs. Mts.	Remarks
1.	16-07-2004 26-08-2004	Shri R.S. Gavai	"Having regard to the fact that the founding fathers of our Constitution had made the provision of reservation for the Scheduled Castes and Scheduled Tribes who were exploited and looked down upon in the Indian society since time immemorial to improve their lot and bring them at par in the society and to ensure that they too enjoy the benefits of nations freedom and till recently these communities were having the benefits of reservation in Government services but	—	10	2-27	The discussion remained inconclusive. On the 26-08-2004, the Chairman announced that the discussion on the Resolution would be resumed in the next Session as first item on the day allotted to Private Members' Resolutions.

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**STATEMENT SHOWING THE BREAK-UP OF THE TIME TAKEN BY THE RAJYA
SABHA ON VARIOUS ITEMS OF BUSINESS DURING THE SESSION**

Sl. No.	Subject	Time taken Hrs.Mts.
1.	National Anthem	0-01
2.	Oath or Affirmation	1-23
3.	Obituary References	0-13
4.	Introduction of Minister	0-01
5.	Suspension of Question Hour	0-37
6.	Questions	11-42
7.	Statements by Ministers Correcting Answers to Questions	0-02
8.	Papers Laid on the Table	0-45
9.	Reports/Statements of the Committees Presented/ Laid on the Table	0-23
10.	The Members of Rajya Sabha (Declaration of Assets and Liabilities) Rules, 2004	0-01
11.	Election of Deputy Chairman	0-08
12.	Felicitations to the Deputy Chairman	0-11
13.	Felicitations to the Chairman	0-01
14.	Felicitations to Shri Rajyavardhan Singh Rathore	0-01
15.	Welcome to New Members	0-02
16.	References by the Chairman	0-04
17.	Information to the House	0-04
18.	Resignation by Member	0-01
19.	Panel of Vice-Chairmen	0-01
20.	Leave of Absence	0-05
21.	Announcement regarding the Leader of the Opposition	0-01
22.	58 Motions for Elections/Appointments of Members to various Committees/Bodies	0-19
23.	Motion regarding the Ninth and Tenth Report of the Committee on Rules	0-03
24.	Matters raised with permission	0-55
25.	Special Mentions	2-34

26.	Calling Attentions to Matters of Urgent Public Importance	5-57
27.	Statements by Ministers	4-08
28.	Messages from the Lok Sabha/Government Bills Laid on the Table	0-08
29.	Recommendations of the Business Advisory Committee	0-03
30.	Statements regarding Government Business	0-05
31.	Short Duration Discussions (Discussions under Rule 176)	6-11
32.	Budgets — Laid on the Table	0-02
33.	Budgets — General Discussions	21-21
34.	Government Resolutions	0-01
35.	Government Legislative Business	0-17
36.	Private Members' Business	
	I. Private Member's Bills	1-53
	II. Private Members' Resolution	2-27
37.	Valedictory Remarks	0-13
38.	National Song	0-01
39.	Points Raised	4-50
	Total:	67-15